

# **IN THE HIGH COURT OF ORISSA, CUTTACK**

Institution of Applications for issue of Certified Copies.

Date : 30.05.2024									
Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	50489/2024	30.05.2024	CRLMC-2769/2018	M R BARIK	C.O.		Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-4)
2	50490/2024	30.05.2024	CRLMC-2056/2024	R K SAHOO	C.O.		Order Dtd. 2024-05-28	CRIMINAL MISC	(Seat No-1)
3	50491/2024	30.05.2024	CRLMC-2047/2024	R K SAHOO	C.O.		Order Dtd. 2024-05-28	CRIMINAL MISC	(Seat No-1)
4	50497/2024	30.05.2024	BLAPL-5148/2024	JYOTISH RANJAN DAS	C.O.		Order Dtd. 2024-05-28		(Seat No-1)
5	50499/2024	30.05.2024	BLAPL-5353/2024	BINDU SAGAR SWAIN	C.O.		Order Dtd. 2024-05-28		(Seat No-1)
6	50500/2024	30.05.2024	BLAPL-5355/2024	BINDU SAGAR SWAIN	C.O.		Order Dtd. 2024-05-28	BAIL-2	(Seat No-11)
7	50503/2024	30.05.2024	BLAPL-5152/2024	S. K. TRIPATHY	C.O.		Order Dtd. 2024-05-28		(Seat No-11)
8	50505/2024	30.05.2024	BLAPL-5221/2024	BINDU SAGAR SWAIN	C.O.		Order Dtd. 2024-05-28		(Seat No-11)
9	50507/2024	30.05.2024	BLAPL-5226/2024	SAKTI PRASAD DAS	C.O.		Order Dtd. 2024-05-28		(Seat No-11)
10	50508/2024	30.05.2024	BLAPL-1497/2024	JYOTISH RANJAN DAS	C.O.		Order Dtd. 2024-05-13	BAIL-2	(Seat No-7)

11	50510/2024	30.05.2024	BLAPL-5225/2024	PRADIPTA BEURA	C.O.		Order Dtd. 2024-05-28	BAIL-2	(Se at No-11)
12	50511/2024	30.05.2024	BLAPL-5186/2024	BIBHUTI RANJAN MOHANTY	C.O.		Order Dtd. 2024-05-28	BAIL-1	(Se at No-3)
13	50514/2024	30.05.2024	BLAPL-5161/2024	RAHUL SETHI	C.O.		Order Dtd. 2024-05-28		(Se at No-3)
14	50516/2024	30.05.2024	BLAPL-5151/2024	M.A.ALI	C.O.		Order Dtd. 2024-05-28	BAIL-2	(Se at No-11)
15	50522/2024	30.05.2024	BLAPL-5275/2024	VIVEKANAND JENA	C.O.		Order Dtd. 2024-05-28		(Se at No-11)
16	50526/2024	30.05.2024	ABLAPL-1642/2024	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-21		(Se at No-11)
17	50547/2024	30.05.2024	WP (C) - 18423/2019	S. MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -3	(Se at No-28)
18	50548/2024	30.05.2024	WP (C) - 18423/2019	S. MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -3	(Se at No-28)
19	50549/2024	30.05.2024	WP (C) - 16023/2023	R. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19	WRIT BRANCH -6	(Se at No-35)
20	50550/2024	30.05.2024	WP (C) - 16023/2023	SK LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19	WRIT BRANCH -6	(Se at No-35)
21	50552/2024	30.05.2024	WP (C) - 12394/2023	P. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -8	(Se at No-41)
22	50553/2024	30.05.2024	WP (C) - 12394/2023	P DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -8	(Se at No-41)
23	50554/2024	30.05.2024	ABLAPL-5307/2024	BISWARAN JAN DALAI	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-05-28		(Se at No-

						COURT			41)
24	50555/2 024	30.05.20 24	WP (C) - 15760/2 017	JC JENA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -8	(Se at No- 40)
25	50556/2 024	30.05.20 24	WP (C) - 3769/20 20	M. MISHRA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -2	(Se at No- 9)
26	50557/2 024	30.05.20 24	WP (C) - 9233/20 22	J. DEHURY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -3	(Se at No- 13)
27	50558/2 024	30.05.20 24	WP (C) - 9233/20 22	P K PANDA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -3	(Se at No- 13)
28	50559/2 024	30.05.20 24	WP (C) - 5811/20 18	A K SINGH	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -3	(Se at No- 13)
29	50560/2 024	30.05.20 24	WP (C) - 5811/20 18	B SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -3	(Se at No- 13)
30	50561/2 024	30.05.20 24	WP (C) - 1996/20 19	B SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH -5	(Se at No- 23)
31	50562/2 024	30.05.20 24	WP (C) - 18423/2 019	SARBESWA R MOHANTY	C.O.	CHIEF JUSTIC E'S COURT		WRIT BRANCH -3	(Se at No- 28)
32	50566/2 024	30.05.20 24	ABLAPL- 5286/20 24	R.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-06-24		(Se at No- 28)
33	50567/2 024	30.05.20 24	ABLAPL- 5338/20 24	R.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No- 28)
34	50568/2 024	30.05.20 24	ABLAPL- 5340/20 24	T.R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No- 28)
35	50569/2 024	30.05.20 24	BLAPL- 5275/20 24	T.R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No- 28)
36	50573/2 024	30.05.20 24	WP (C) - 16810/2	S.K. PATTANAI	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	WRIT BRANCH	(Se at

			015	K				-8	No-43)
37	50574/2024	30.05.2024	WP (C) - 16810/2015	P.K. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	WRIT BRANCH -8	(Se at No-43)
38	50575/2024	30.05.2024	WP (C) - 866/2018	N. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	WRIT BRANCH -7	(Se at No-44)
39	50576/2024	30.05.2024	WP (C) - 866/2018	N. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	WRIT BRANCH -7	(Se at No-44)
40	50577/2024	30.05.2024	WP (C) - 1316/2018	N. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	WRIT BRANCH -1	(Se at No-31)
41	50578/2024	30.05.2024	WP (C) - 34170/2020	G.C. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	WRIT BRANCH -4	(Se at No-38)
42	50579/2024	30.05.2024	WP (C) - 13558/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	WRIT BRANCH -5	(Se at No-22)
43	50580/2024	30.05.2024	WP (C) - 13429/2024	S. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	WRIT BRANCH -4	(Se at No-19)
44	50581/2024	30.05.2024	WP (C) - 13510/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	WRIT BRANCH -5	(Se at No-22)
45	50582/2024	30.05.2024	WP (C) - 13645/2024	AUROBIND A SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	WRIT BRANCH -6	(Se at No-25)
46	50583/2024	30.05.2024	WP (C) - 13637/2024	AUROBIND A SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	WRIT BRANCH -6	(Se at No-25)
47	50584/2024	30.05.2024	WP (C) - 13635/2024	AUROBIND A SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	WRIT BRANCH -6	(Se at No-25)
48	50585/2024	30.05.2024	WP (C) - 21933/2021	J.D. MUDULI	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	WRIT BRANCH -6	(Se at No-35)
49	50586/2	30.05.20	ABLAPL-	PARTHA	C.O.	COURT	Order Dtd.		(Se

	024	24	5330/20 24	SARATHI DAS		NO. 15	2024-05-28		at No- 35)
50	50587/2 024	30.05.20 24	ABLAPL- 5333/20 24	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No- 35)
51	50588/2 024	30.05.20 24	WP (C) - 13671/2 024	H.K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	WRIT BRANCH -6	(Se at No- 25)
52	50589/2 024	30.05.20 24	CRLMC- 1248/20 24	GOPAL PRASAD JENA	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMIN AL MISC	(Se at No- 5)
53	50590/2 024	30.05.20 24	WP (C) - 13678/2 024	H.K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	WRIT BRANCH -6	(Se at No- 25)
54	50591/2 024	30.05.20 24	WP (C) - 8509/20 24	GOPINATH SETHI	C.O.	COURT NO. 15	Order Dtd. 2024-05-06	WRIT BRANCH -5	(Se at No- 47)
55	50592/2 024	30.05.20 24	CMP- 590/202 4	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -3	(Se at No- 14)
56	50593/2 024	30.05.20 24	CRLMC- 2064/20 24	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-28	CRIMIN AL MISC	(Se at No- 1)
57	50594/2 024	30.05.20 24	CRLMC- 1538/20 24	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-13	CRIMIN AL MISC	(Se at No- 2)
58	50595/2 024	30.05.20 24	CRLMC- 1463/20 24	M.K. PANI	C.O.	COURT NO. 15	Order Dtd. 2024-05-06	CRIMIN AL MISC	(Se at No- 3)
59	50596/2 024	30.05.20 24	CRLMC- 1617/20 22	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	CRIMIN AL MISC	(Se at No- 1)
60	50597/2 024	30.05.20 24	CRLMC- 2069/20 24	S.R. TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-05-28	CRIMIN AL MISC	(Se at No- 1)
61	50598/2 024	30.05.20 24	CRLMC- 161/202 4	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-01	CRIMIN AL MISC	(Se at No- 2)

62	50600/2024	30.05.2024	CRLMC-2080/2024	M.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	CRIMINAL MISC	(Se at No-1)
63	50601/2024	30.05.2024	CRLMC-1325/2024	S.K. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL MISC	(Se at No-1)
64	50602/2024	30.05.2024	CRLMC-1204/2024	S.J. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-07-05	CRIMINAL MISC	(Se at No-5)
65	50603/2024	30.05.2024	CRLMC-1204/2024	K. TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-07-05	CRIMINAL MISC	(Se at No-5)
66	50604/2024	30.05.2024	CRLMC-1204/2024	S.J. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-07-05	CRIMINAL MISC	(Se at No-5)
67	50605/2024	30.05.2024	CRLREV-237/2024	R.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Se at No-1)
68	50606/2024	30.05.2024	WP (C) - 4882/2024	T. BAG	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
69	50607/2024	30.05.2024	CRLREV-227/2024	J.R. DAS	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Se at No-1)
70	50608/2024	30.05.2024	CRLA-525/2024	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-11)
71	50609/2024	30.05.2024	CRLA-527/2024	R.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-11)
72	50617/2024	30.05.2024	ABLAPL-5315/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-06-24	BAIL-1	(Se at No-2)
73	50619/2024	30.05.2024	ABLAPL-5303/2024	PRADIPTA BEURA	C.O.	COURT NO. 15	Order Dtd. 2024-06-21		(Se at No-2)
74	50620/2024	30.05.2024	ABLAPL-	SRINIBAS	C.O.	COURT	Order Dtd.	BAIL-2	(Se

	024	24	5326/20 24	H MOHANTY		NO. 15	2024-05-28		at No- 8)
75	50621/2 024	30.05.20 24	ABLAPL- 5339/20 24	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	BAIL-1	(Se at No- 1)
76	50622/2 024	30.05.20 24	ABLAPL- 5341/20 24	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No- 1)
77	50623/2 024	30.05.20 24	ABLAPL- 5325/20 24	M. R. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No- 1)
78	50624/2 024	30.05.20 24	ABLAPL- 5320/20 24	BISWARAN JAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	BAIL-2	(Se at No- 9)
79	50625/2 024	30.05.20 24	ABLAPL- 5307/20 24	BISWARAN JAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No- 9)
80	50626/2 024	30.05.20 24	ABLAPL- 5305/20 24	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	BAIL-2	(Se at No- 9)
81	50627/2 024	30.05.20 24	ABLAPL- 5293/20 24	JYOTISH RANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No- 9)
82	50628/2 024	30.05.20 24	ABLAPL- 5292/20 24	SRINIBAS H MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-06-24		(Se at No- 9)
83	50629/2 024	30.05.20 24	ABLAPL- 5290/20 24	BINDU SAGAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-06-24		(Se at No- 9)
84	50630/2 024	30.05.20 24	ABLAPL- 5291/20 24	MANOJ KUMAR PANI	C.O.	COURT NO. 15	Order Dtd. 2024-06-21		(Se at No- 9)
85	50631/2 024	30.05.20 24	BLAPL- 5135/20 24	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No- 9)
86	50632/2 024	30.05.20 24	ABLAPL- 5334/20 24	PRASANJI T BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No- 9)

87	50633/2024	30.05.2024	ABLAPL-5283/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	BAIL-2	(Se at No-9)
88	50634/2024	30.05.2024	ABLAPL-5279/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-06-21	BAIL-2	(Se at No-9)
89	50635/2024	30.05.2024	ABLAPL-5278/2024	JAYADEBA BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	BAIL-2	(Se at No-9)
90	50636/2024	30.05.2024	ABLAPL-5280/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No-9)
91	50637/2024	30.05.2024	ABLAPL-5287/2024	PRATAP KUMAR BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No-9)
92	50638/2024	30.05.2024	ABLAPL-5322/2024	SUDHAKAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-06-24		(Se at No-9)
93	50639/2024	30.05.2024	ABLAPL-5284/2024	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-06-21		(Se at No-9)
94	50640/2024	30.05.2024	ABLAPL-5288/2024	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No-9)
95	50641/2024	30.05.2024	ABLAPL-5296/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	BAIL-1	(Se at No-4)
96	50642/2024	30.05.2024	ABLAPL-5297/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No-4)
97	50643/2024	30.05.2024	ABLAPL-5298/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No-4)
98	50644/2024	30.05.2024	ABLAPL-5299/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	BAIL-2	(Se at No-9)
99	50645/2024	30.05.2024	ABLAPL-5314/2024	CHEERA RANJAN SATAPATH	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No-9)

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100	50646/2024	30.05.2024	ABLAPL-5319/2024	BISWAJIT DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No-9)
101	50647/2024	30.05.2024	ABLAPL-5317/2024	BISWAJIT DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	BAIL-2	(Se at No-9)
102	50648/2024	30.05.2024	ABLAPL-5331/2024	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-28		(Se at No-9)
103	50649/2024	30.05.2024	ABLAPL-5329/2024	H. K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	BAIL-2	(Se at No-12)
104	50650/2024	30.05.2024	ABLAPL-5329/2024	H. K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-05-28	BAIL-2	(Se at No-12)
105	50651/2024	30.05.2024	ABLAPL-4864/2024	B. R. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	BAIL-2	(Se at No-11)
106	50667/2024	30.05.2024	WP (C) - 12361/2024	A SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-17	WRIT BRANCH -8	(Se at No-42)
107	50668/2024	30.05.2024	WP (C) - 12355/2024	A SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-17	WRIT BRANCH -8	(Se at No-42)
108	50669/2024	30.05.2024	ABLAPL-5070/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-23	BAIL-1	(Se at No-4)
109	50670/2024	30.05.2024	ABLAPL-5431/2024	SUBASH CHANDRA ACHARYA	C.O.	COURT NO. 17	Order Dtd. 2024-05-30		(Se at No-4)
110	50672/2024	30.05.2024	BLAPL-1552/2024	R. K. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2024-05-30		(Se at No-4)
111	50673/2024	30.05.2024	BLAPL-1552/2024	R. K. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2024-05-30		(Se at No-4)
112	50674/2024	30.05.2024	BLAPL-5437/2024	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2024-05-30		(Se at

			24						No-4)
113	50675/2024	30.05.2024	BLAPL-5431/2024	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2024-05-30		(Se at No-4)
114	50676/2024	30.05.2024	BLAPL-5438/2024	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2024-05-30		(Se at No-4)
115	50677/2024	30.05.2024	BLAPL-5432/2024	S.K.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-05-30		(Se at No-4)
116	50678/2024	30.05.2024	BLAPL-5372/2024	J. D. MUDULI	C.O.	COURT NO. 17	Order Dtd. 2024-05-30		(Se at No-4)
117	50492/2024	30.05.2024	WP (C) - 10117/2024	NIRANJAN PANDA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -6	(Se at No-36)
118	50493/2024	30.05.2024	WP (C) - 27630/2019	NIRANJAN PANDA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH -6	(Se at No-24)
119	50495/2024	30.05.2024	WP (C) - 9744/2024	NIRANJAN PANDA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH -2	(Se at No-34)
120	50502/2024	30.05.2024	WP (C) - 9747/2024	NIRANJAN PANDA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH -2	(Se at No-34)
121	50512/2024	30.05.2024	WP (C) - 14143/2023	NIRANJAN PANDA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH -4	(Se at No-19)
122	50515/2024	30.05.2024	WP (C) - 10145/2024	NIRANJAN PANDA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -6	(Se at No-36)
123	50518/2024	30.05.2024	FAO-854/2019	HIMANSHU BHUSAN DASH	GENERAL		Judgement Dtd. 2024-04-04	MISC. APPEAL SEC.	(Se at No-5)
124	50529/2024	30.05.2024	ABLAPL-5313/2024	HAREKRUS HNA DASH	GENERAL		Order Dtd. 2024-05-28	BAIL-2	(Se at No-12)
12	50564/2	30.05.2024	WP (C) -	BASANTA	GENERAL		Order Dtd.		(Se

5	024	24	3357/2010	KU SINGHA	AL		2010-03-03		at No-12)
126	50565/2024	30.05.2024	WP (C) - 3357/2010	BASANTA KU SINGHA	GENERAL		Entire Brief		(Se at No-12)
127	50570/2024	30.05.2024	WP (C) - 10156/2024	NIRANJAN PANDA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -6	(Se at No-36)
128	50571/2024	30.05.2024	WP (C) - 9751/2024	NIRANJAN PANDA	GENERAL		Order Dtd. 2024-04-25	WRIT BRANCH -2	(Se at No-34)
129	50572/2024	30.05.2024	WP (C) - 10167/2024	NIRANJAN PANDA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -6	(Se at No-36)
130	50599/2024	30.05.2024	WPCRL-266/2014	ANINDITA DEY	GENERAL		Order Dtd. 2014-07-24	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
131	50671/2024	30.05.2024	ABLAPL-5078/2024	RAMESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-05-23		(Se at No-105)
132	50494/2024	30.05.2024	WP (C) - 7098/2024	M. R. SAHOO	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH -4	(Se at No-19)
133	50496/2024	30.05.2024	WPC (OA) - 1236/2017	S. K. BISWAL	GENERAL		Order Dtd. 2024-01-22	OA Branch	(Se at No-1)
134	50498/2024	30.05.2024	ABLAPL-4878/2024	D K NAIK	GENERAL		Order Dtd. 2024-05-17		(Se at No-1)
135	50501/2024	30.05.2024	ABLAPL-5032/2024	B SWAIN	GENERAL		Order Dtd. 2024-05-21		(Se at No-1)
136	50504/2024	30.05.2024	RSA-209/2012	B. BEHERA	GENERAL		Order Dtd. 2024-04-25	SECOND APPEAL	(Se at No-2)
137	50506/2024	30.05.2024	CONTC-	K. K.	GENERAL		Order Dtd.	CONTEM	(Se at No-2)

7	024	24	2000/2024	NATH	AL		2024-04-04	PT	at No-7)
138	50509/2024	30.05.2024	CONTC-3057/2023	K K NATH	GENERAL		Order Dtd. 2023-10-19	CONTEMP	(Se at No-5)
139	50513/2024	30.05.2024	WA-236/2024	R C RAY	GENERAL		Order Dtd. 2024-05-14	WRIT APPEAL	(Se at No-1)
140	50517/2024	30.05.2024	CRLMP-796/2024	A UPADHAYA	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH-4	(Se at No-37)
141	50519/2024	30.05.2024	FA-161/1978	J M KAR	GENERAL		Order Dtd. 1994-07-14		(Se at No-37)
142	50520/2024	30.05.2024	WP (C) - 6250/2020	JYOTIRAN JAN SAHOO	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
143	50521/2024	30.05.2024	WP (C) - 15944/2006	P K MAHAPATRA	GENERAL		Order Dtd. 2007-04-12		(Se at No-112)
144	50523/2024	30.05.2024	WP (C) - 7220/2007	P MOHAPATRA	GENERAL		Order Dtd. 2011-11-16		(Se at No-112)
145	50524/2024	30.05.2024	OJC-6634/1996	P MOHAPATRA	GENERAL		Order Dtd. 1996-08-20		(Se at No-112)
146	50525/2024	30.05.2024	OJC-11548/1996	P MOHAPATRA	GENERAL		Order Dtd. 1997-10-28		(Se at No-112)
147	50527/2024	30.05.2024	CRLA-508/2009	M. PAGAL	GENERAL		Order Dtd. 2009-12-23	CRIMINAL APPEAL	(Se at No-8)
148	50528/2024	30.05.2024	WP (C) - 13677/2024	M MOHANTY	GENERAL		Order Dtd. 2024-05-28	WRIT BRANCH-6	(Se at No-

									25)
149	50530/2024	30.05.2024	WP (C) - 1301/2018	A TRIPATHY	GENERAL		Order Dtd. 2018-07-13	WRIT BRANCH -1	(Se at No-31)
150	50531/2024	30.05.2024	WP (C) - 12718/2024	S. K. BISWAL	GENERAL		Order Dtd. 2024-05-17	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
151	50532/2024	30.05.2024	WP (C) - 13654/2024	M MOHANTY	GENERAL		Order Dtd. 2024-05-28	WRIT BRANCH -6	(Se at No-25)
152	50533/2024	30.05.2024	WP (C) - 13657/2024	M K MOHANTY	GENERAL		Order Dtd. 2024-05-28	WRIT BRANCH -6	(Se at No-25)
153	50534/2024	30.05.2024	WP (C) - 1899/2024	M R DASH	GENERAL		Order Dtd. 2024-07-04	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
154	50535/2024	30.05.2024	WP (C) - 9210/2024	R R DAS	GENERAL		Order Dtd. 2024-05-14	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
155	50536/2024	30.05.2024	WP (C) - 10870/2012	B B BEHERA	GENERAL		Order Dtd. 2017-07-21		(Se at No-102)
156	50537/2024	30.05.2024	WP (C) - 15667/2011	B B BEHERA	GENERAL		Order Dtd. 2013-08-30		(Se at No-102)
157	50538/2024	30.05.2024	RPFAM-38/2024	P. R. MISHRA	GENERAL		Order Dtd. 2024-04-02	FIRST APPEAL	(Se at No-4)
158	50539/2024	30.05.2024	MACA-490/2016	S. R. OJHA	GENERAL		Order Dtd. 2016-12-15	MISC. APPEAL SEC.	(Se at No-7)
159	50540/2024	30.05.2024	ABLAPL-13709/2019	P. K. BARIK	GENERAL		Order Dtd. 2021-09-03	BAIL-1	(Se at No-

									3)
160	50541/2024	30.05.2024	BLAPL-4589/2024	D K DAS	GENERAL		Order Dtd. 2024-05-14	BAIL-2	(Se at No-7)
161	50542/2024	30.05.2024	DSREF-4/2019	A PANDA	GENERAL		Order Dtd. 2024-05-06	CRIMINAL APPEAL	(Se at No-3)
162	50543/2024	30.05.2024	RSA-275/2018	M K MOHANTY	GENERAL		Order Dtd. 2024-05-14	SECOND APPEAL	(Se at No-5)
163	50544/2024	30.05.2024	CRLA-605/2019	H. K. PATRA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Se at No-6)
164	50545/2024	30.05.2024	ABLAPL-9438/2015	R. K. BARIK	GENERAL		Order Dtd. 2015-08-19		(Se at No-6)
165	50546/2024	30.05.2024	ABLAPL-9437/2015	R. K. BARIK	GENERAL		Order Dtd. 2015-08-19		(Se at No-6)
166	50551/2024	30.05.2024	CRLMC-726/2012	G SUNDARA	GENERAL		Order Dtd. 2022-04-04	CRIMINAL MISC	(Se at No-4)
167	50563/2024	30.05.2024	WP (C) - 29759/2023	P K ROUSTRAY	GENERAL			WRIT BRANCH -8	(Se at No-39)
168	50610/2024	30.05.2024	WP (C) - 11227/2024	B.K ROUT	GENERAL		Order Dtd. 2024-05-08 Petition, Annexure,	WRIT BRANCH -3	(Se at No-33)
169	50611/2024	30.05.2024	TRP (C) - 73/2024	DEBASISH SAMAL	GENERAL		Order Dtd. 2024-05-15	M. J. C.	(Se at No-6)
170	50612/2024	30.05.2024	RSA-15/2002	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2024-01-02	SECOND APPEAL	(Se at No-4)
171	50613/2024	30.05.2024	WP (C) - 24303/2022	G C SETHI	GENERAL		Order Dtd. 2022-09-28 Petition, Annexure,	WRIT BRANCH -8	(Se at No-29)
172	50614/2024	30.05.2024	ABLAPL-15804/2	G C SETHI	GENERAL		Order Dtd. 2022-09-	BAIL-1	(Se at

			021				23Petition, Annexure,		No-5)
173	50615/2024	30.05.2024	CRIMC-1629/2006	M.K MOHANTY	GENERAL		Entire Order	CRIMINAL MISC	(Seat No-2)
174	50616/2024	30.05.2024	WA-1948/2023	S.BISWAL	GENERAL		Order Dtd. 2023-10-19Annexure, Misc .case,	WRIT APPEAL	(Seat No-2)
175	50618/2024	30.05.2024	WP (C) - 3300/2013	P.C DAS	GENERAL		Order Dtd. 2023-08-16	WRIT BRANCH -4	(Seat No-37)
176	50652/2024	30.05.2024	WP (C) - 22869/2016	B.K PATI	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH -3	(Seat No-14)
177	50653/2024	30.05.2024	WP (C) - 8559/2012	PK MOHANTY	GENERAL		Order Dtd. 2023-01-19	WRIT BRANCH -8	(Seat No-43)
178	50654/2024	30.05.2024	WP (C) - 8560/2012	PK MOHANTY	GENERAL		Order Dtd. 2023-01-19	WRIT BRANCH -8	(Seat No-43)
179	50655/2024	30.05.2024	WP (C) - 11399/2008	H.DASH	GENERAL		Order Dtd. 2010-09-23Entire Document,		(Seat No-43)
180	50656/2024	30.05.2024	WP (C) - 1608/2014	H.K.DAS	GENERAL		Order Dtd. 2023-01-02Entire Document,	WRIT BRANCH (DIVISION BENCH)	(Seat No-103)
181	50657/2024	30.05.2024	ABLAPL-5425/2024	S.C SAMANRAY	GENERAL		Order Dtd. 2024-05-30	BAIL-2	(Seat No-12)
182	50658/2024	30.05.2024	RSA-127/2014	B.N MOHAPATRA	GENERAL		Order Dtd. 2022-09-22	SECOND APPEAL	(Seat No-6)
183	50659/2024	30.05.2024	RSA-126/2014	B.N MOHAPATRA	GENERAL		Order Dtd. 2022-09-22	SECOND APPEAL	(Seat No-6)
184	50660/2024	30.05.2024	OJC-1098/1996	M.R BARIK	GENERAL		Judgement Dtd. 2016-08-29		(Seat No-6)

185	50661/2024	30.05.2024	WP(C) - 12949/2015	H.JENA	GENERAL		Judgement Dtd. 2024-05-30	WRIT BRANCH -7	(Se at No- 10)
186	50662/2024	30.05.2024	WP(C) - 42314/2023	U.CHHOTRAY	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH -3	(Se at No- 13)
187	50663/2024	30.05.2024	WP(C) - 11375/2004	A.K PANDA	GENERAL		Order Dtd. 2015-01-15		(Se at No- 13)
188	50664/2024	30.05.2024	BLAPL-3383/2016	G.JAYASINGH	GENERAL		Order Dtd. 2017-01-13		(Se at No- 13)
189	50665/2024	30.05.2024	ABLAPL-47/2024	ASHOK	GENERAL		Order Dtd. 2024-01-10	BAIL-2	(Se at No- 12)
190	50666/2024	30.05.2024	BLAPL-10701/2021	P.C.DASH	GENERAL		Order Dtd. 2022-02-18	BAIL-2	(Se at No- 10)

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